

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:682

ANSWERED ON:11.11.2010

ANGAMALY-SABARI RAILWAY LINE

Antony Shri Anto;Dhanaplan Shri K. P.;Thomas Shri P. T.

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have given compensation to those people whose land has been acquired for the Angamaly-Sabari railway line in Kerala alongwith amount spent so far on this railway line ;

(b) if so, the details thereof;

(c) the status of Angamaly-Sabari railway line in Kerala alongwith amount spent so far for on this railway line; and

(d) the time by which the said railway line is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 682 BY SHRI ANTO ANTONY, SHRI K.P. DHANAPALAN AND SHRI P.T. THOMAS TO BE ANSWERED IN LOK SABHA ON 11.11.2010 REGARDING ANGAMALY-SABARI RAILWAY LINE.

(a) & (b): Yes, Madam. Compensation has already been given to the people whose land has been taken over by Railways, except the land cost of about 16 hectare of land in Mator & Vadakkumbagam villages of Alwaye Taluk (Ernakulam District).

(c) & (d): Angamali-Sabarimala new line project has been terminated at Azutha, short of Reserve Forest Area, due to objections from the Forest Department, Government of Kerala for passing the line through Reserve Forest Area. State Government had also recommended to stop this new line at Azutha. Land availability for the project is as yet incomplete and Estimate of the project is under examination.

Based on a Public Interest Litigation case against above project, the Hon'ble High Court of Kerala had delivered a judgement on 18.8.2009 whereby Ministry of Railways and Ministry of Environment & Forest have been directed to consider the representations from people of the area. Accordingly, representations received from the local people are also under examination.

Angamali-Sabarimala new line project has been delayed due to representations put forth by different sections of the local people against land acquisition & change of alignment for this project, which has resulted in exorbitant increase in cost of land required for the project.

An expenditure of Rs. 62.14 crore has been incurred on this project upto March, 2010.

Date for completion of this project will depend upon due clearance by State Government, availability of resources, etc.